NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 569 /(MAH)/2017

CORAM:		Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
			SHRI V. NALLASENAPATHY MEMBER (T)
		R SHEET OF THE HE LAW TRIBUNAL ON 20	CARING OF MUMBAI BENCH OF .04.2017
NAME OF	THE PARTIES: M	1s. Cooper & T	whore Uto.
		Injea Industrie	8 (4).
SECTION	N OF THE COMP	PANIES ACT:	OF THE
Compan	ies Act 1956/201	3/I & BP Code 2016	
S. No.	NAME	DESIGNATION	ON SIGNATURE

Order TCP 569/I&BP/NCLT/MB/MAH/2017

None present. List this matter on 28.7.2017

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKÁSH KUMAR Member (Judicial)